

THE FIRST SCHEDULE

Repeals

(See section 2)

Year 1	Number 2	Short title 3	Extent of Repeal 4
<i>Central Provinces and Berar Enactment.</i>			
1936	I	The Central Provinces and Berar Probation of Offenders Act, 1936.	The whole.
<i>Bombay Enactment.</i>			
1938	XXXI	The Bombay Probation of Offenders Act, 1938.	The whole.
<i>Hyderabad Enactments.</i>			
1953	XII	The Hyderabad Probation of Offenders Act, 1953.	The whole.
<i>Maharashtra Enactments.</i>			
1964	XXXVII	The Maharashtra Vaccination Act, 1964.	The whole.
1983	IX	The Maharashtra Secondary and Higher Secondary Education Boards (Amendment) Act, 1982.	The whole.